1	2	3	4
9.	Madhya Pradesh	Indore	Medical College
10.	New Delhi	Basaidarapur	Medical College
11.	Orissa	Bhubaneswar	Medical College
12.	Rajasthan	Alwar	Medical College
13.	Tamil Nadu	Chennai	Medical College
		Coimbatore	Medical College
14.	Uttarakhand	Haridwar	Medical College
15.	West Bengal	Kolkata	Medical College
		Baltikuri	Medical College

Statutory Development Board for North Maharashtra

- *192. DR. BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Maharashtra State Legislature has requested the Central Government for establishment of a separate Statutory Development Board for five districts of North Maharashtra, *viz.*, Dhule, Jalgaon, Nandurbar, Nashik and Ahmednagar;
 - (b) if so, the response of the Central Government thereto;
- (c) whether Government proposes to amend Article 371(2)(a) of the Constitution of India according to the amendments proposed by the Maharashtra State Legislature for establishment of the Statutory Development Board for North Maharashtra; and
 - (d) if so, by when the Bill for this purpose is likely to be moved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT): (a) to (d) Government of Maharashtra, on the basis of a Resolution passed unanimously by both Houses of the State Legislature on 13.7.2006, requested Government of India in February, 2007 to take necessary steps to amend Article 371 (2) of the Constitution to set up a separate Statutory Development Board for North Maharashtra covering the five districts of Dhule, Jalgaon, Nandurbar, Nashik and Ahmednagar. Planning Commission has not supported a similar proposal for setting up a separate Statutory Development Board for the Konkan region in Maharashtra. There is no proposal, at present, to amend Article 371(2)(a) of the Constitution of India to provide for establishment of a separate Development Board for North Maharashtra.